

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 77 of 2011

Dated 15th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Limited ... Appellant(s)

Versus

M.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza
Counsel for the Respondent(s): Ms. Richa Bharadwaja for Mr. Buddy Ranganadhan
for R.1
Mr. Rakesh Pal (Rep.) for R.6

ORDER

Ms. Richa Bharadwaja appearing for Mr. Buddy A. Ranganadhan, the learned counsel, undertakes to file Vakalatnama on behalf of the Commission and seeks some time to file the reply.

Mr. Rakesh Pal, the Representative appearing on behalf of Respondent No.6 submits that he has filed the reply.

Post the matter on **09.08.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS